

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 18871/2019

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

BASANTU ALIAS BAKHEDU

Respondent(s)

(FOR ADMISSION and I.R. and IA No.110919/2019-CONDONATION OF DELAY IN FILING and IA No.110921/2019-EXEMPTION FROM FILING O.T.

ORIGINAL RECORD WILL BE REQUIRED.

IA No. 110919/2019 - CONDONATION OF DELAY IN FILING

IA No. 110921/2019 - EXEMPTION FROM FILING O.T.)

Date : 23-09-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr Rajeev Kr Dubey, Adv.
Mr Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner submits that he will be filing spare copy within one weeks time. Be filed. Notice accordingly be issued.

Await original record from the High Court. Reminder be issued.

List again on 18.12.2019.

ANIL LAXMAN PANSARE
Registrar